

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3073
ANSWERED ON:19.08.2011
PUNISHMENT TO RETIRING OFFICERS
Natarajan Shri P.R.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Department of Central Board of Excise has awarded major punishments in the past to the large number of employees/officers who are on the verge of retirement;
- (b) if yes, the details of number of officials awarded with such punishment during the last three years and the current year; and
- (c) the details of the present status?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a),(b) & (c): In respect of Group `A` officers of the Department, there are two cases where major penalty has been imposed on the verge of their retirement during the last 3 years and current year. For Group KB & C officers, the disciplinary authorities are in the field formations and this information is not maintained centrally.

The details of the Group `A` officers of the department on whom major penalty has been imposed on the verge of their retirement during the last 3 years and in the current year.

s. No. Name of the officer Date of major punishment Date of retirement Penalty imposed

1. Shri V.Jayaraman 27.02.2009 28.02.2009 Dismissed from service

2. B.L.Meena 28.06.2011 31.03.2012 Penalty of reduction of pay by one stage in the time scale of pay till the retirement with cumulative effect.